

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 390 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: M/s Visa Drugs & Pharmaceuticals Pvt. Ltd. Vs. M/s Rajasthan Medical Services Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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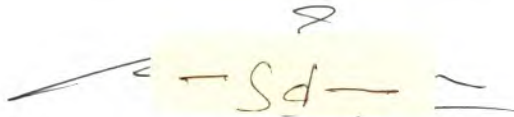
Present: Ms. Misha Rahatogi Mohta, Mr. Nakul Mohta, Advocates for the Petitioner

Mr. Vinect Chaudhary, PCS

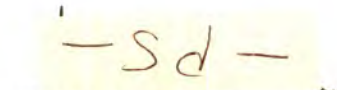
ORDER

None is present on behalf of the Respondent. Ld. Counsel prays for some time to file his affidavit of service.

To come up on 16th October, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)